

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 564/ND/2019

In the matter of :

India Factoring and Finance Solutions (P) Ltd

.. PETITIONER

Vs.

Globalite Industries (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 23.7.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : Ms. Aditi Sharma, Advocate
For the Respondent/Corporate Debtor : Ms. Swet Shikha, Advocate

ORDER

Learned Counsels for the parties are present. It is represented by the parties that pleadings in the matter are complete.

Let the matter be posted for arguments on 27.8.2019

sd
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit